

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 10964 of 2019

(Arising out of OIA-VAD-EXCUS-002-APP-364-2018-19 dated 14/09/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Nocil Limited

.....Appellant

Plot No. 12/A/1, Dahej Ind. Estate, Ambheta Road, Near Ambheta Village, Dahej, Tal-Vagra, Bharuch, Gujarat

VERSUS

C.C.E. & S.T.-Vadodara-ii

...Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat - 390023

APPEARANCE:

Shri Raja V Salian, Advocate appeared for the Appellant
Shri Vijay G Iyengar, Superintendent(AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING:22.09.2022
DATE OF DECISION: 22.09.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10303 of 2019.

(Dictated & Pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**